## Government of Punjab Department of Revenue, Rehabilitation and Disaster Management (Policy and Legal Branch)

Notification

The 16th January, 2018

No. 2/66/70-P.L.II/775 In pursuance of provision under Section 2(1-a) of the Punjab Package Deal Properties (Disposal) Amendment Act, 2009 the State Government hereby appoint Sh.Sunil Bhatia, PCS., Special Secretary, Revenue to perform the functions of Claims Commissioner, under the Act ibid with immediate effect.

Chandigarh, dated 11.01.2018

Vini Mahajan
Additional Chief Secretary-Cum-Financial
Commissioner Revenue, Punjab,
Department of Revenue, Rehabilitation &
Disaster Management.

'Endst.No. 2/66/70-P.L.II/776

Chandigarh, dated the 16-1-2018

A copy is forwarded to Private Secretary/Chief Minister, Punjab for information & necessary action.

Sd/-Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/777

Chandigarh, dated the 16-1-2018

A copy is forwarded to Sh.Sunil Bhatia, PCS., Special Secretary, Revenue for information and necessary action.

Sd/-

Endst.No. 2/66/70-P.L.II/778

Under Secretary Revenue Chandigarh, dated the 16-1-2018

A copy is forwarded to all the Divisional Commissioners in the State for information & necessary action.

Sd/-Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/779

Chandigarh, dated the 16-1-2018

A copy is forwarded to all the Deputy Commissioners in the State for information & necessary action.

Sd/-

Under Secretary Revenue

Endst.No. 2/66/70-P.L.II/780

Chandigarh, dated the 16-1-2018

A copy is forwarded to Director Land Record, Kapurthala Road, Jalandhar for information & necessary action.

Sd/-Under Secretary Revenue A copy is forwarded to the Controller, Printing and Stationary Department, Punjab, Chandigarh for information & necessary action. The above notification may please be published in the next Gazette of Punjab State. This may please be treated as urgent. Fifty (50) copies of this notification may be supplied to this department.

Sd/-Under Secretary Revenue